

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4077
ANSWERED ON:20.12.2005
COMPUTER EDUCATION
Singh Shri Sugrib

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has asked the States and UTs to prepare Computer Education Plan for IT education in Schools under Information and Communication Technologies Scheme ;
- (b) if so, the details and the response received by the Government from various States/UTs ;
- (c) the names of the States to whom the Union Government has given assistance during 2004-05, State-wise ;
- (d) the details of the criteria and the terms and conditions for such assistance; and
- (e) the number of schools so far benefited under the said scheme ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A, FATMI)

(a) : Yes, Sir.

(b): Computer Education Plans have been received from the States/UTs of Karnataka, Nagaland, Goa, Sikkim, Daman and Diu, Rajasthan, Bihar, Jammu and Kashmir, Kerala, Madhya Pradesh, Punjab, Orissa, Uttaranchal, Haryana, Lakshadweep, Maharashtra, Arunachal Pradesh, West Bengal, Uttar Pradesh, Chattisgarh, Tamil Nadu, Mizoram and Delhi,

(c) to (e) : The Scheme of ICT @ Schools was launched in December 2004. No fresh financial assistance was released to States/UTs during 2004-05. Details of funds sanctioned to the various States/UTs and schools covered during 2005-06 is at annexure.

The CEP received from the States/UTs should indicate the steps already taken by the State Government/UTs and the assistance, which they now require. The project proposals should inter-alia indicate number of schools in the state (Government, Government Aided), the number already having computers, the number of schools now proposed to be covered and within what period, number of students likely to be benefited, whether State Government/UT's have made provision for the State share in their budget, vendors who have been short listed for procurement of equipment, provision of training, availability of infrastructure etc. While preparing the CEP, the State Government/UT will ensure that at least two schools are selected from each identified Educationally Backward Block for assistance under this scheme. The Union Government provides 75% of financial assistance to State AJs. The balance 25% of funds is contributed by the State Governments/AJs. The scheme also provides for contribution of 25% of funds from the MPLAD scheme in addition or as an alternative to State Government contribution. Assistance shall be provided to special category States in the ratio 90:10.